



अपर महानिदेशक का कार्यालय (लेखा परीक्षा)
OFFICE OF THE ADDITIONAL DIRECTOR GENERAL OF AUDIT
लेखा परीक्षा महा निदेशालय
DIRECTORATE GENERAL OF AUDIT
सीमा शुल्क ,केंद्रीय वस्तु एवं सेवा कर,अहमदाबाद आंचलिक यूनिट
CUSTOMS, CENTRAL GOODS & SERVICES TAX, AHMEDABAD ZONAL UNIT
बी-414/416, हिमालया आर्केड, वस्त्रापुर लेक के सामने , अहमदाबाद-380-015
B-414/416, HIMALAYA ARCADE, OPP. VASTRAPUR LAKE, AHMEDABAD – 380 015
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Dated: 16/08/2021

To
All Chief Commissioners of Central Goods & Services Tax
All Chief Commissioners of Customs

Sir/Madam,

Sub : Preparation of panel for selection of Inspectors and Tax Assistant on deputation in the office of Additional Director General of Audit, Ahmedabad.

Willingness is invited to fill up vacant posts in the following category in the O/o the Additional Directorate General (Audit), Customs, Central Goods & Services Tax, Ahmedabad Zonal Unit, Ahmedabad.

Sr.No.	Name of Post	No. of post vacant
1	Inspector	02
2	Tax Assistant	01

2. The post will be filled up on deputation basis from amongst the officers of similar rank working in the formations of Customs, Central Goods and Services Tax or officers holding analogues posts in the Directorate General / Directorates under the CBIC in the same pay scale.

3. Such officer selected for a posting in the Directorate General of Audit, would normally be appointed for a period of 3 years extendable by another 2 years.

4. It is requested that these vacancies and communication may kindly be circulated among officers in your jurisdiction and the applications of the interested and eligible officers may be forwarded to this office on or before **13.09.2021** with their particulars, viz., **Name, Educational Qualification,**

Date of birth, Present post and the Date from which it is held, Scale of Pay along with ACR grading for the last five years, No Objection Certificate and Vigilance clearance from the concerned Commissionerate. It may also be brought to the notice of the willing officers that once selected, they will not be allowed to withdraw their name and will also not be relieved till the expiry of the tenure of three years. It may also be certified that no vigilance / non-vigilance case is pending or being contemplated against any such officer.

5. In case, while working in this Directorate General the work and conduct of the officer is not found to be satisfactory, the officer can be reverted to the parent Commissionerate before the completion of the deputation period.

Yours faithfully,

Jeetesh Nagori
ADDITIONAL DIRECTOR GENERAL

Copy to:-

1. The Director General, Directorate General of Audit, Customs, Central Goods & Services Tax, New Delhi.
2. The Directorate General of System & Data Management, New Delhi with a request to publish the same on the CBIC website.